

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Tuesday, 26th March 2013/ 05 Chaitra, 1935 (Saka)

No. 98

2.05 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

1. 2.06 PM **Question Hour:** Starred questions No. 161 to 164 were asked and replied. Replies to starred questions No. 165 to 180 and un-starred questions No. 417 to 460 were placed on the table.
2. 3.01 PM **Special Mention (Rule 280):**
The Chair ruled that in view of the Holi festival and discussion on Budget; the matters to be raised by the following Members under Rule – 280 will be treated as read and these shall be forwarded to the concerned departments for furnishing reply to the Members :
 1. Shri Sat Prakash Rana
 2. Shri Sunil Kumar Vaidya
 3. Shri Ramesh Bidhuri
 4. Ch. Surender Kumar
 5. Shri Vipin Sharma
 6. Shri Surender Kumar
 7. Shri Veer Singh Dhingra
 8. Shri Anil Jha
3. 3.02 PM **Adoption of Report:**
Shri Naseeb Singh presented the 4th report of Committee on Government Assurances.
4. 3.03 PM The Chair informed the House that Smt. Sheila Dikshit, Chief Minister is unable to take part in the proceedings of the House due to ill health. Hence, Dr. A.K.Walia, Minister of Health will look after the business relating to the Chief Minister.
5. 3.04 PM **Statement by Minister of Power:**

Shri Haroon Yusuf, Minister of Power stated that he strongly condemns the allegations put on Smt. Sheila Dikshit, Chief Minister by Delhi BJP President Shri Vijay Goyal that Chief Minister had directed the NDPL to disconnect the power supply to street-lights. This allegation is baseless as it was decided in the meeting between NDMC & NDPL that all outstanding dues would be paid by the Corporation but these payments have not been made so far.
Members of Bhartiya Janta Party objected to the statement given by Minister of Power.
Exchange of arguments between Members of BJP and Minister of Power.
Pandemonium in the House.
6. 3.12 PM **Discussion on Annual Budget (2013-14) :**
Discussion on Annual Budget (2013-14) presented by Smt. Sheila Dikshit, Chief Minister on 20th March, 2013.
The Chair stated that following Members wanted to take part in the

discussion but these could not be allowed due to constraint of time :

1. Shri Surender Kumar
2. Shri Mala Ram Gangwal
3. Shri Veer Singh Dhingan
4. Shri Jai Bhagwan Aggarwal
5. Shri Kulwant Rana
6. Shri O.P.Babber

7. 3.13 PM **Dr. A.K.Walia, Minister of Health** replied to the discussion on Annual Budget (2013-14).
8. 3.27 PM All Members of Bhartiya Janta Party stood up on their seats and expressed their dissatisfaction over the reply given by Dr. A.K.Walia.
They walked out of the House in protest.
9. 3.29 PM **Consideration and Passing of the Demand for Grants:**
Dr. A.K.Walia, Minister of Health moved that the Demand for Grants for the year 2013-14 be considered.
The Demands for Grants were considered and passed.
10. 3.34 PM **Appropriation (No. 2) Bill, 2013:**
Dr. A.K.Walia, Minister of Health introduced the **Appropriation (No.2) Bill, 2013 (Bill No. 3 of 2013)** with the leave of the House.
Minister of Health moved that the Bill be taken into consideration.
The Motion was put to vote and adopted by voice-vote.
The Bill was considered clause-wise.
Dr. A.K.Walia, Minister of Health moved that the Bill be passed.
The Motion was put to vote and adopted by voice-vote.
11. 3.36 PM **Hon'ble Speaker invited all the Members of the House to the High Tea on the occasion of Holi festival.**
12. 3.37 PM **The Chair adjourned the House upto 2.00 PM on Thursday, 28th March, 2013.**

Delhi
26th March, 2013

P.N.Mishra
Secretary